

09-02-2023 Reg: Need to review the decision to adopt GATE scores as benchmark for recruitment to Graduate Executive Trainees in PSUs. MATTERS UNDER RULE-377 Anand, Shri Durai Murugan Kathir Poor Job Opportunities State Boards Rural Students

**Title: Reg: Need to review the decision to adopt GATE scores as benchmark for recruitment to Graduate Executive Trainees in PSUs.**

**SHRI D.M. KATHIR ANAND (VELLORE):** The Public Sector Undertaking (PSU) companies like ONGC, IOC, NLCIL and many more consider GATE scores for recruitment of Graduate Engineer Trainee posts. Candidates who want to appear in the PSU interview have to qualify the GATE 2023 cutoff for PSU. This will be a big burden on students from rural areas who studied under various State Boards. Hon?ble Chief Minister of Tamil Nadu had requested the Union Government to refrain from the decision to adopt GATE scores for the recruitment of Graduate Executive Trainees (GET) in PSUs including NLCIL.

This is a deviation from past practice and earlier priority was being accorded while recruiting for various positions, including GET, to the eligible candidates from amongst those families who provided lands for the PSUs.

At present, the PSUs have considerable requirement of land for its operations. While acquiring land, there arises a very justifiable demand amongst the local people that job opportunities be provided to those families whose lands were acquired by PSUs.

We consider that the local communities, especially those who have given up their land and house sites for the development of PSUs, should be accorded priority in the process of recruitment to various positions in PSUs including GET. Further, the present sudden shift in the recruitment process to consider GATE marks for appointment would deprive the candidates from poor and rural backgrounds who are not in a position to attend GATE exam.

Therefore, I urge the union Government to refrain from the decision to adopt GATE scores for recruitment to GET in PSUs including NLCIL, NPCIL, ONGC, IOC, BHEL and to accord priority to those candidates whose families have given their lands for the development of PSUs.